GOVERNMENT OF INDIA

MINISTRY OF PARLIAMENTARY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO: 2510

TO BE ANSWERED ON 15 MARCH 2023

YOUTH PARLIAMENT COMPETITION

2510. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) whether the Government has the details of Youth

 Parliament competition conducted in school during the
 last three years;
- (b) if so, the State-wise details thereof;
- (c) whether the Government has spent any money for organising Youth Parliament competition in schools during the last three years; and

(d) if so, the details thereof State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN
THE MINISTRY OF CULTURE

(SHRI ARJUN RAM MEGHWAL)

- (a) & (b): The Ministry of Parliamentary Affairs organizes

 Youth Parliament Competitions in various schools annually
 under the following schemes:
 - I. The Scheme of Youth Parliament Competition for schools under Directorate of Education, Government of NCT of Delhi and NDMC;
 - II. The Scheme of National Youth Parliament

 Competition for Kendriya Vidyalayas;
 - III. The Scheme of National Youth Parliament

 Competition for Jawahar Navodaya Vidyalayas;

As per the schemes, the competitions are organized among the schools as sponsored by the respective parent organizations i.e. the Directorate of Education of Government of NCT of Delhi & Deptt. of Education of NDMC; Kendriya Vidyalaya Sangathan; and Navodaya Vidyalaya Samiti respectively. The schools are sponsored by the respective parent organizations on the basis of their own organizational structures not on the basis of the states.

- Jawahar Navodaya Vidyalayas participated under the respective schemes in the Youth Parliament Competitions for 2019-20. However, no Youth Parliament Competition for 2020-21 and 2021-22 could be organized due to the outbreak of the COVID-19 pandemic.
- (c) & (d): As per the respective schemes, this Ministry reimburses expenses up to Rs. 10,000/- to each participating Delhi school for conducting Youth Parliament sitting. Navodaya Vidyalaya Samiti is reimbursed up to Rs 25,000/- for each participating Jawahar Navodaya Vidyalaya for

conducting Youth Parliament sitting at the Regional Level and up to Rs. 80,000/- for hosting the competition at the National Level. However, no financial assistance is required to be provided to the Schools under Kendriya Vidyalaya Sangathan.

Besides the above schemes, this Ministry also implements the Scheme of Financial Assistance to States/UTs for organizing Youth Parliament Competitions in all recognized Higher Secondary Educational Institutions/High Schools in the States/UTs. The financial assistance is provided if the claim for the same is received from the States/UTs after conducting Youth Parliament Sitting as per the following limits:-

- i. UTs having no legislature Rs 2 lakhs p.a.
- ii. Legislatures of states/UTs having members up to 100 Rs. 3 lakhs p.a.
- iii. Legislatures of states/UTs having members between 100-200 Rs. 4 lakhs p.a.
- iv. Legislatures of state/UTs having members above 200 Rs. 5 lakhs p.a.

The details of expenditure incurred in the past three years are as follows:-

TABLE-I

(Reimbursement made for the schools under Directorate of Education of Government of NCT of Delhi & Deptt. of Education of NDMC; and Navodaya Vidyalaya Samiti for conducting Youth Parliament Competition under the respective schemes)

Sr. No.	Youth Parliament	Financial	Reimbursement
	Competition	Year	made by the
			Ministry (in Rs.)
1	For Schools under	2019-20	82,000/-
	Directorate of	2020-21	1,30,799/-
	Education of	2021-22	40,000/-
	Government of NCT of		
	Delhi & Deptt. of		
	Education of NDMC		
2	For	2019-20	7,93,301/-
	Jawahar Navodaya	2020-21	5,68,885/-
	Vidyalayas	2021-22	Nil

TABLE-II

(Reimbursement made to States/UTs for conducting Youth Parliament Competition under the Scheme of Financial Assistance to States/UTs for organizing Youth Parliament Competitions in all recognized Higher Secondary Educational Institutions/High Schools in the States/UTs)

Sr.	Financial	States/UTs	State/UT-wise	Total
No.	Year		reimbursement	reimbursement
			made (in Rs.)	made (in Rs.)
1		West Bengal	5,00,000/-	
		Himachal	2,20,010/-	
	2019-20	Pradesh		
		Madhya Pradesh	5,00,000/-	21,42,021/-
		Odisha	3,43,061/-	
		Himachal	2,78,950/-	
		Pradesh		
		Haryana	3,00,000/-	
		Himachal	3,00,000/-	
2	2020-21	Pradesh		14,22,406/-
		Haryana	2,96,063/-	

		Madhya Pradesh	5,00,000/-	
		Odisha	3,26,343/-	
3	2021-22	Madhya Pradesh	4,91,022/-	4,91,022/-
